

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 23 of 2010

Dated: 9th March, 2010

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Saheli Exports Pvt. Ltd.

... Appellant (s)

Versus

Tamilnadu Electricity Board & Anr.

... Respondent (s)

Counsel for the Appellant(s): Mr. M.G. Ramachandran, Mr. Anand K. Ganesan
Mr. Raunak Jain & Ms. Swapna Seshadri

ORDER

Admit. Issue notice to the Respondents returnable on
07.04.2010. Dasti service is permitted.

Post the matter on **07.04.2010.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**